

Declaration of Assets and Liabilities

Year... 2020-21

I, SURYADEO CHAUHAN, son/daughter/wife of SIDDHU CHAUHAN

aged 45 YRS. years, belonging to BIHAR LEGISLATIVE ASSEMBLY

service and presently working as ASSISTANT CARETAKER

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000/-	2000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	20,000/-				
(iii)	Bonds, Debentures and Shares in companies	-	-			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	-			
(v)	Motor Vehicles (details of make, etc.)	BOXER 2003				
(vi)	Jewellery (give details of weight and value)		Gold 20 GRAM 90,000/- Silver 200 GRAM 12,000/-			
(vii)	Other assets, such as values of claims / interests	-	-			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

सुर्यदेव चौहान

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AQLPC2553K	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

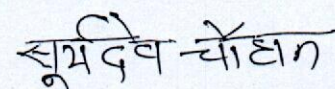
Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: SURYADEV CHAUHAN

Designation: ASSISTANT CARETAKER

Department: CARETAKER SECTION
BIHAR VIDHAN SABHA, PATNA

Place: PATNA

Date: 08/02/2021

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

